

STATEMENT SHOWING INSTITUTION, DISPOSAL & PENDENCY OF CASES IN RESPECT OF OFFENCES UNDER PREVENTION OF CORRUPTION ACT, 1988 IN THE HIGH COURT OF SIKKIM FOR THE SECOND QUARTER ENDING, 2021

Sl. No.	Name of the Court	Opening Balance as on 01/04/2021	Institution from 01/04/2021 to 30/06/2021	Disposal from 01/04/2021 to 30/06/2021	Pendency at the end of June, 2021
1.	HIGH COURT OF SIKKIM	01	--	--	01

Prepared by:

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05/07/2021
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